

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 43/TT/2011

Date: 12.1.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff for **(i)** ICT III at 400/220 Pune S/S along with associated bays, and **(ii)** Combined assets of ICT III at 400/220 Pune S/S along with associated bays and ICT III at Wardha S/S along with associated bays under WRSS VI Scheme in Western Region for tariff block 2009-14 period

Sir,

Please refer to the Commission's earlier letter dated 5.12.2011 on the above subject requesting you to furnish certain information by 12.12.2011 (copy enclosed). The reply is still awaited. I request you to furnish the aforesaid information **along with the following further information** on affidavit, with advance copy to the respondents/ beneficiaries, latest by 9.2.2012:

- (i) Separate CA certificates as per Actual DOCO of both the assets i.e. 01.11.2011 and 01.01.2012 respectively;
- (ii) Details of additional capitalization from 01.11.2011 to 01.01.2012 for Asset 1;
- (iii) All the revised forms for Asset-II as the same has been commissioned prior to 01.03.2012;
- (iv) Details of IDC & IEDC for delayed period of 11 months and 13 months for Asset 1 & Asset 2 respectively.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)